

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**CENTRAL ZONE BENCH, BHOPAL,**  
**ORIGINAL APPLICATION NO. 134/2025**

**IN THE MATTER OF:**

**GAURAV SAXENA**

**.....APPLICANT**

**VERSUS**

**STATE OF M.P. & ORS.**

**.....RESPONDENT**

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Place: Bhopal

**Submitted by MPPCB: -  
through Counsel**



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**STATUS REPORT IN ORIGINAL APPLICATION NO. 134/2025 OF**  
**GAURAV SAXENA V/S STATE OF MADHYA PRADESH & ORS.**

1. That, in compliance with the Order passed by the Hon'ble National Green Tribunal (NGT) in the matter of OA No. 134/2025 (CZ), *Gaurav Saxena Vs. State of Madhya Pradesh & Ors.*, concerning 1,640 Health Care Facilities (HCFs) operating without valid authorization under the Bio-Medical Waste Management Rules, 2016, as reported in the Annual Reports for the year 2024 received from 15 Regional Offices, the Madhya Pradesh Pollution Control Board (MPPCB) had submitted an Action Taken Report dated 25.02.2026 before the Hon'ble Tribunal.
2. That, it is most respectfully submitted before the Hon'ble Tribunal that the status of Health Care Facilities has been updated subsequent to the previous report dated 25.02.2026. The current status and actions taken against HCFs operating without authorization are summarized below:

Sr. No.	Regional Office	Total HCF (as per BMW AR 2024)	Operational HCF without applying for auth. (as per BMW AR 2024)	Present Status					Action Taken
				Under consideration	Grant	Rejected	Not Applied	Closed	
1	Ujjain	1129	340	37	117	1	174	11	Notice issued by RO Ujjain to concerned HCFs & respective CMHO.
2	Gwalior	1164	530	16	53	0	303	158	Closure Direction issued by RO Gwalior to 09 HCFs & Notice Issued to 391 HCFs & respective CMHO.
3	Indore	2571	44	4	19	0	21	0	Show-cause notices issued by RO Indore. Court Case filed against 01 HCF in CJM Court
4	Chhindwara	358	124	0	124	0	0	0	NIL
5	Mandideep	940	372	111	10	0	188	63	Letter were issued to all private HCFs & respective CMHO for initiating action for cancellation of their

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									registration which had not submitted application for obtaining authorisation. For Government HCFs notice were sent to respective CMHOs, District Ayush Officer and Deputy Director Veterinary services for obtaining authorisation.
6	Singrauli	65	35	01	08	0	04	02	Notice has been issued by RO Singrauli to 35 HCFs & respective CMHO.
7	Sagar	1095	155	0	0	0	155	0	Letter has been issued by RO Sagar to 155 HCFs & respective CMHO.
8	Shahdol	314	39	0	0	0	0	39	NIL
9	Guna	268	1	0	1	0	0	0	NIL
10	Katni	145	0	0	0	0	0	0	NIL
11	Dhar	727	0	0	0	0	0	0	NIL
12	Rewa	446	0	0	0	0	0	0	NIL
13	Satna	375	0	0	0	0	0	0	NIL
14	Bhopal	1719	0	0	0	0	0	0	NIL
15	Jabalpur	945	0	0	0	0	0	0	NIL
<b>Total</b>		<b>12261</b>	<b>1640</b>	<b>169</b>	<b>332</b>	<b>1</b>	<b>845</b>	<b>273</b>	

3. That, the Regional Offices have been consistently issuing show cause notices and necessary directions to Health Care Facilities found operating without valid authorization. Simultaneously, letters have also been sent to the respective District Chief Medical and Health Officers for taking action, regarding cancellation of registration of such HCFs which have failed to apply for authorization.
4. That, as per the Annual Reports for the year 2024, a total of **1,640** HCFs were identified as operating without valid authorization. This number reduced to **1,196**, as reported in the Action Taken Report dated 25.02.2026 submitted before the Hon'ble Tribunal, and has presently further decreased to **845**.
5. That, it is pertinent to submit that **majority of the HCFs operating without authorization are non-bedded clinics**. The Respondent Board has already issued necessary directions to the Regional Offices to take appropriate action against such facilities.
6. That, it is humbly prayed that the Hon'ble Tribunal may be pleased to direct the respective District Chief Medical and Health Officers to take appropriate action for cancellation of registration of those HCFs which have failed to submit applications for obtaining authorization.
7. That, in view of the above, the Hon'ble Tribunal may kindly be pleased to take the present Action Taken Report on record.



**(S.N. Dwivedi)**  
**Regional Officer**  
**RO, MPPCB, Bhopal**